GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
LOK SABHA
UNSTARRED QUESTION NO. 921
TO BE ANSWERED ON 26.07.2023

UTILISATION OF FUNDS FOR SCSP AND TSP

921. SHRI S VENKATESAN:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether the Government has any proposal for bringing special act for the implementation and monitoring of Planning, Allocations, Utilization of Funds for Scheduled Caste Sub-Plan (SCSP) for Scheduled Castes and Tribal Sub-Plan for Scheduled Tribes (SCSP/TSP) scheme of the Ministry; and

(b) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI RAJEEV CHANDRASEKHAR)

(a) and (b): This Ministry allocates and utilizes funds for Scheduled Caste Sub-plan (SCSP) and Tribal Sub-Plan under the Central Sector Schemesas per the guidelines of Development Action Plan for Scheduled Tribes (DAPST),Ministry of Tribal Affairs as well as Development Action Plan for Scheduled Castes (DAPSC), Ministry of Social Justice and Empowerment. The budget allocation under the Central Sector Schemes of this Ministry towards Scheduled Caste Sub-Plan (SCSP) and Tribal Sub Plan (TSP)is presently 8.3% and 6.7% respectively of total budget allocation.

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